

T.C.P No. 35/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

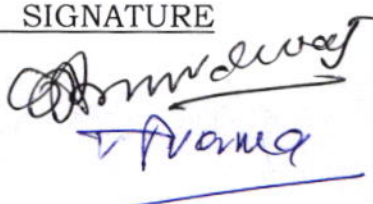

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017

NAME OF THE PARTIES:

Smt. Prabha Vaishnav
V/s.

M/s. K. V. Education Ventures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	M. S. BHARJWAJ SHRI V.P. VERMA	Advocate for Petitioner	
2	Dhiren Akbar	Adv. for Respondent	

ORDER

TCP No.35/397-398/NCLT/MB/MAH/2015

For the Respondent side has not filed a reply, this Bench hereby directs the Respondent to file reply within three weeks hereof and rejoinder, if any, within three weeks thereof.

List this matter on 2.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)